

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-625/ND/2019

IN THE MATTER OF:

Indus Container Lines Pvt. Ltd.

...PETITIONER

Vs.

Geo Express Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 15.11.2019

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

:Mr. Shivanshu Kumar and

:Mr. Anshul Rai, Advocates

For the Respondent/ Corporate-debtor :

For the Liquidator

:Mr. Ajit Kumar

ORDER

Place it before the Regular Bench on 09.12.2019.

S-d

**(V.K. Subburaj)
Member (T)**

S-d

**(Abni Ranjan Kumar Sinha)
Member (J)**

(Varender)